

क्रम सं०	कालोनी का नाम
53.	पंचशोल गार्डन नवीन शाहदरा के निकट
54.	द्वारकापुरी उन्दान पुरी
55.	बलबीर नगर एकसटेशन
56.	शालीमार पार्क, भोलानाथ नगर
57.	जवाला नगर मुकेश नगर (महारथी कालोनी)
58.	राम नगर लोनी रोड
59.	ब्रिटिश इंडिया कालोनी के निकट मानसरोबर पार्क
60.	कुन्दन नगर
61.	विशवास नगर (छोड़ा गया भाग)
62.	आर० आर० बजाक तथा ए० आर० ब्लाक (जी० टी० रोड पर छोड़ा गया भाग)
63.	शास्त्री पार्क खुरेजी—I
64.	राधेश्याम पार्क, खुरेजी खास—II
65.	पश्चिमी लक्ष्मी माकट (रिहायशी कालोनी)
66.	श्याम नगर, खुरेजी खास
67.	चौहान बांगर जाफराबाद
68.	अर्जुन नगर खुरेजी खास।
69.	नव गोविन्द पुरा
70.	अनारकली सायब, खुरेजी खास—I
71.	चन्दूपक खुरेजी खास—I
72.	शास्त्री नगर, पटपड़ मंज रोड।

सरकारी वास का पुनर्वर्गीकरण

2087. श्री दुर्गाचन्द : क्या निर्माण और आवास तथा प्रति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकारी आवासों का आवंटन हाल ही में किए गए पुनः वर्गीकरण के अनुसार कब से किया जाएगा ;

(ख) क्या सरकार के वरिष्ठ अधिकारियों को नए आवंटन में स्थान के बारे में उनकी इच्छानुसार कोई प्राथमिकता देने का विचार है ?

(ग) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है; और

(घ) यदि नहीं, तो इसके क्या कारण हैं !

निर्माण और आवास तथा प्रति और पुनर्वास मंत्री (श्री सिकन्दर बल्ल): (क) दिसम्बर, 1978 के बाद से अलग अलग चरणों में।

(ख) से (घ). वरिष्ठ केन्द्रीय सरकारी अधिकारियों को प्राथमिकता देने का कोई प्रस्ताव नहीं है। सभी पात्र सरकारी कर्मचारी अपनी पसन्द के स्थान में आवास बदलने के पात्र हैं। ऐसे अनुरोधों की आवास बदलने की प्रतीक्षा सूची रखी जाती है और "पहले आए पहले पाये" के आधार पर आवंटन किया जाता है।

Maintenance of G.P.F. Accounts of the Employees of Government of India Press, Minto Road, New Delhi

2088. SHRI T. S. NEGI : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state :

(a) whether it is a fact that GP Fund accounts of the employees of the Government of India Press, Minto Road are not being properly maintained ;

(b) whether it is also a fact that there are a good number of missing credits in the GP Fund Accounts of these employees because of which employees have to face a lot of difficulties at the time of withdrawal of money, specially at the time of retirement; and

(c) if so, the number of accounts where credits are missing and the steps Government propose to take in this regard ?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) : (a) to (c). Provident Fund accounts of employees of the Government of India Press, Minto Road, New Delhi, are, by and large, being maintained properly. However, missing credits, which have been noticed in a few cases, are being adjusted on the basis of collateral evidence.

Sale of Paddy in Andhra Pradesh at Low Price

2089. **SHRI K. SURYANARAYANA:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether the Government of India are aware that the farmers in coastal districts of Andhra Pradesh are forced to dispose of their paddy at low prices to the local traders much lower than the support price fixed by Government ;

(b) whether it is a fact that the Government of India has not agreed to the payment of Rs. 15 per quintal as bonus by Government of Andhra Pradesh;

(c) if so, the reasons thereof; and

(d) the depôts opened by F.C.I. for purchase of paddy in said coastal Districts, if any ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH) : (a) All stocks of paddy offered by the farmers and conforming to the specifications are purchased by the Food Corporation of India and the State Agencies at the procurement price fixed by the Government. State Government have reported that some stocks of paddy rejected by Food Corporation of India because of tip blackening are being purchased by rice millers at prices lower than the procurement prices.

(b) and (c). The question is not clear. During the discussions held in September with Chief Ministers/Food Ministers of various States regarding procurement and price policy of kharif cereals 1978-79, the Chief Minister, Andhra Pradesh had stated that the support price should include a profit margin of 15% over and above the cost of production. After taking into consideration the views of all the State Governments and the recommendations of the Agricultural Prices Commission, the procurement price was fixed at Rs. 85 per quintal for coarse variety of paddy. If, however, the reference is to bonus on surrenders of rice to Central

Pool, it cannot be paid as the stocks were offered in the Central Pool after the bonus scheme had been discontinued.

(d) 31 Purchase Centres in the Coastal, District of East Godavari and West Godavari have been opened by the Food Corporation of India. More centres will be opened according to the needs in a phased manner.

Housing Loans

2090. **SHRI P.K. KODIYAN :** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state :

(a) whether Government are considering any scheme to provide financial assistance to allottees of house sites to enable them to construct houses.

(b) if so, the details thereof; and

(c) the estimated cost of the scheme ?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHAT) : (a) Yes, Sir.

(b) and (c). The Draft Five Year Plan (1978-79) envisages that a "Revised Minimum Needs Programme" which includes "houses for landless rural labour households" as one of the items of the minimum needs, is intended to fulfil the promise of providing essential infrastructure and social services which the public sector alone can supply to the weaker sections of the population particularly in rural areas. A provision of Rs. 500 crores has been made for giving financial assistance for acquisition of plots and housing construction at the rate of Rs. 500-750 per site. This sum provides for the developed plot, provision for a well for 30 to 40 families and approach roads. All labour inputs will be provided by the beneficiaries. Approximately 8 million landless workers are likely to benefit from the scheme, thus, covering a substantial number of this section of the population. In addition, schemes are under consideration by HUDCO to assist in the rural housing programme for the population which is not covered under the above programmes. A statement showing the State/Union Territories-wise allocation of outlay requirements is appended at Annexure statement I.